

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 230 OF 2019 &
IA NO. 771 OF 2019**

Dated : 16th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**Odisha Power Generation Corporation Ltd. Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee
Mr. Arjun Agarwal

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Nehul Sharma for R-2

Mr. R.B. Sharma
Mr. Mohit Mudgal for R-3

ORDER

Objections on IA for stay, if any, shall be filed on or before 24.07.2019 with advance copy to the other side.

List the matter on **25.07.2019**.

(Ravindra Kumar Verma)
Technical Member
mk/mkj

(Justice Manjula Chellur)
Chairperson